

received an assurance that the Government have no intention of using this clause in order to harass the immigrants. As far as illicit immigrants are concerned, the Government of India themselves are aware of it and are doing everything possible to prevent illicit immigration into Ceylon.

Shri Tangamani: May I know whether representations have been received by Government from Indian residents in Ceylon to the effect that the Indian High Commission is not helpful in these and allied matters like the other High Commissions in different parts of the world?

Shrimati Lakshmi Menon: I take strong exception to this statement. No representation has been made. On the other hand, our High Commission in Ceylon takes the keenest interest as far as the problems of Indians are concerned, about their citizenship, about Stateless persons and about illicit immigrants.

Shri Tangamani: On a point of personal explanation. I myself visited the High Commission's office there three weeks ago and have written a detailed letter to the Prime Minister with copies of the various representations made. That is why without referring to this, I wanted to know whether representations have been received by organisations in Ceylon to the effect that the High Commission in Colombo is the least helpful to these residents there, particularly those coming from the south.

Shrimati Lakshmi Menon: No, Sir.

Mr. Speaker: Evidently the hon. Minister is not aware of the letter written by the hon. Member or of his having visited Ceylon.

Shrimati Lakshmi Menon: I would like to know who are the bodies that have made these representations.

Shri Tangamani: One is from myself. I have myself made a representation. I have also sent copies of various representations which I have received.

Shrimati Lakshmi Menon: I want to assure the House that whenever any such representations are received by the High Commission, they are examined by him; when any representations are received by the Government of India, they are referred to the High Commission. We receive his explanation. We also find out from him whether such a thing has really happened.

Mr. Speaker: Evidently the hon. Minister is not aware of the letter written by the hon. Member.

Shrimati Lakshmi Menon: Not a particular letter.

Mr. Speaker: Therefore, she must look into it.

WRITTEN ANSWERS TO QUESTIONS

Jaldhaka River in Bhutan

*493. { Shri D. C. Sharma;
Shri Balraj Madhok;
Shri Ajit Singh Sarhadi:

Will the Prime Minister be pleased to state:

(a) whether an agreement providing for the utilization of the waters of the Jaldhaka river which flows through Bhutan into West Bengal has been signed between Governments of India and Bhutan; and

(b) if so, the details and terms of the agreement?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) Yes, Sir.

(b) Under the Agreement, a dam is proposed to be constructed across the Jaldhaka river for generating and supplying electricity to the adjoining areas of Bhutan and West Bengal. The firm power potential is expected to be 18,000 KWs, and the project is estimated to cost Rs. 4.5 crores, which will be met by the Government of West Bengal. The West Bengal Elec-

tricity Board will construct the barrage.

Organic Chemicals

*497. { Shri Ajit Singh Sarhadi:
Shrimati Ila Palchoudhuri:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1340 on the 8th September, 1961 and state:

(a) the progress since made in the manufacture of various organic chemicals like carbon black, P.V.C. etc., and

(b) at what stage of implementation each scheme is?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). In respect of 3 schemes for P.V.C., carbon black, polyethylene and other organic chemicals proposals for technical/financial collaboration with foreign Firms have since been received and are under examination. A request for increase in the naphtha cracking capacity received from another applicant is under scrutiny with particular reference to the type and capacity of the cracker. In regard to the remaining 3 schemes for polyethylene, synthetic rubber and Phenol etc. we are hoping to hear about the definite steps taken by the parties, about the middle of the next month.

Textile Industry in Ahmedabad

*500. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the textile industry in Ahmedabad had been facing serious threat of closure as a result of shortage of coal from September, 1961 onwards; and

(b) if so, what action has been taken to avert the crisis?

The Minister of Commerce (Shri Kanungo): (a) Textile Mills in Ahmedabad experienced shortage of steam coal during September, 1961.

(b) Coal allocations to the mills were stepped up and additional transport facilities were arranged.

Slum Clearance in Delhi

*506. Shrimati Maimoona Sultan: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether a rupees thirteen crore scheme for Delhi's slum clearance has been recently finalised; and

(b) if so, what are the details of the scheme?

The Deputy Minister of Works, Housing and Supply (Shri Anil K Chanda): (a) No.

(b) Does not arise.

Indian Doctors serving in Burma

*507. Shri H. N. Mukerjee: Will the Prime Minister be pleased to state:

(a) whether Government of India have examined reports regarding the difficulties experienced by Indian doctors serving in Burma; and

(b) whether Government of India are requesting the Government of Burma to offer improved terms for their contract of service in Burma?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) No reports regarding the difficulties experienced by Indian doctors presently serving in Burma have come to the notice of Government. However, a few complaints from doctors who served in Burma previously were received and have been duly looked into.

(b) At the request of the Government of Burma, the Government of India have approved of the recruitment of 104 Indian doctors by the Government of Burma. Provision has been made in the new Agreement to safeguard the interests of the Indian doctors.

Explosion in Southern India Exporting Company Fireworks at Sivakasi

*508. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state: